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Title: Secretary-General laid the Appropriation (No. 4) Bill, 2014 passed by the Houses of Parliament during the 3<sup>rd</sup> Session of 16<sup>th</sup> Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam Speaker, I beg to lay on the Table the Appropriation (No.4) Bill, 2014 passed by the Houses of Parliament during the Third Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 19<sup>th</sup> December, 2014.

I also lay on the Table copies, duly authenticated by the Secretary General, Rajya Sabha, of the following 10 Bills passed by the Houses of Parliament and assented to by the President:

1. The Delhi Special Police Establishment (Amendment) Bill, 2014;
2. The Apprentices (Amendment) Bill, 2014;
3. The Indian Institutes of Information Technology Bill, 2014;
4. The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014;
5. The Central Universities (Amendment) Bill, 2014;
6. The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014;
7. The School of Planning and Architecture Bill, 2014;
8. The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2014;
9. The Constitution (Ninety-ninth Amendment) Bill, 2014; and
10. The National Judicial Appointments Commission Bill, 2014.

[Placed in Library, See No. LT 1806A/16/15]